COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 215 of 2016 &
IA No. 465 of 2016
(Reference DFR 802 of 2016)

Dated : 16th September, 2016

In the matter of:

UJVN Ltd. Dehradun	**…**	**Appellant(s)**
Vs.		
Uttarakhand Electricity Regulatory Commission & Ors.	**…**	**Respondent(s)**

ORDER

The court could not assemble on 13/09/2016 due to declared holiday on account of Eid. As agreed by the parties list the matter on **20/10/2016.**

COURT MASTER